

राजस्थान-सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक: प.19(1)न्याय/2014

जयपुर, दिनांक 04/6/15

:: आदेश ::

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए निम्नांकित अधिकारियों को अपने पद के अतिरिक्त उनके नाम के सम्मुख अंकित पारिवारिक न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक न्यायाधीश के रूप में एतद्वारा नियुक्त/पदस्थापित किया जाता है:-

S.No.	Name of officer With present post SARVA SHRI/MS. :	Name of the Court(s) of which the Presiding Officer appointed in addition to his/her own duties
1.	RAMESH CHANDRA MEENA DISTRICT & SESSIONS JUDGE, CHURU	JUDGE, FAMILY COURT, CHURU
2.	RAJENDRA KUMAR PAREEK DISTRICT & SESSIONS JUDGE, HANUMANGARH	JUDGE, FAMILY COURT, HANUMANGARH
3.	URMILA VERMA JUDGE, MACT, SIKAR	JUDGE, FAMILY COURT, SIKAR

Note:-

1. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

राज्यपाल महोदय की आज्ञा से

(दीपक मोहेश्वरी)

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. निजी सचिव, माननीय विधि राज्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 8509 दिनांक 26.05.2015 के क्रम में।
5. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर
6. संबंधित अधिकारियों की निजी पत्रावली।
7. रक्षित पत्रावली।

(अनिल श्रीवास्तव)

उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2015/9372

Date : 05.06.2015

Copy forwarded to the following for information and necessary action :

- 1.The Registrar General/ Registrar(Vig.)/ (Admn.)/(Rules)/ (Class.)/ (Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
- 2.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 3.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
- 5.Shri Ramesh Chandra Meena, District & Sessions Judge, Churu.
- 6.Shri Rajendra Kumar Pareek, District & Sessions Judge, Hanumangarh.
- 7.Ms. Urmila Verma, Judge, MACT, Sikar.
- 8.Concerned DJSs/Officers/Courts/Posts/Treasury Officers.
- 9.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 10.RJS-Estt. Section/Confidential Section/Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 11.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur

REGISTRAR (ADMN.)